

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 39/BB/17	-	Admission	Rule-6 of I&B	Space Konstryst Pvt. Ltd., Vs Siesta Hospitality Services Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	DHIYA SADANANDAN 9844 270900	Applicant	Dhiya S.

Counsel for petitioner is present. She is directed to comply the objections.

List it on 28.06.2017.

  
MEMBER (J)

  
MEMBER (T)